

I am not a candidate

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to... LA: A (name of the House)

From... 115 BANIAPUR Constituency (Name of the Constituency)

Kedar Nath Singh Naughtier/wife of Late Basudeo Singh

Age 47 years, resident of Mahak-Saran (mention full postal address), a candidate at the above

location, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by R. J. D. (name of the political party) / ~~am contesting as an~~
independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Kedar Nath Singh</u>	<u>ASUPS 3438G</u>	<u>2009-10</u>	<u>3,38,000/-</u>
2.	Spouse- <u>Smt. Babita Devi</u>	<u>-</u>	<u>-</u>	<u>-</u>
3.	Dependent 1 <u>Ritu Raj</u>	<u>-</u>	<u>-</u>	<u>-</u>
4.	Dependent 2 <u>Rishi Raj</u>	<u>-</u>	<u>-</u>	<u>-</u>
5.	Dependent 3 <u>.....</u>	<u>-</u>	<u>-</u>	<u>-</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>List of Pending Cases which are Pending against me, in which Cognizance has been taken by the Court is attached herewith as per ANNEXURE-A.</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>N.A.</u>

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(c)	Punishment imposed :	N.A.
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(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	35,600	B. Devi 22,500	Rituraj -	Rishi Raj -	Remarks
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI, Patna 4,66,025 CBI Masrakh 16,092	CBI Masrakh 2,58,348	-	-	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Company Rs. 5,14,000 Firm-3,69,508	-	-	-	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C. Policy 4 Nos. Annual Premium Rs. 1,47,000	-	-	-	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-			
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase, etc.)	BR-04D 0021 Rs. 8,38,000 BR-1AB Rs. 48,000	-	-	-	Purchased on Loan + Cash
(vii)	Jewelry, Bullion and valuable thing (give details of weight and value)	150 grms Gold 4,35,000 Silver -	250 grms 7,25,000 400 grms -	-	-	Purchased + Gift + Paternal

Rs. 20,800

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(viii)	Any other assets such as value of Claims/interest	Rifle + Gun Rs. 1,75,000	Rifle Rs. 65,000	—	—
(ix)	Gross Total value	30,44,225	10,91,648	—	—

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Mabrah, Saran Location(s) Survey number(s) — See Annexure 'B' Part-I	—	—	—	—	—
	Area (Total measurement in acres)	4.46	—	—	—	—
	Whether inherited property (Yes or NO)	Yes	—	—	—	—
	Date of purchase in case of self acquired property	NA	—	—	—	—
	Cost of Land (in case of purchase) at the time of purchase	NA	—	—	—	—
	Any Investment on the land by way of development, construction etc.	NA	—	—	—	—
	Approximate Current market value	27,59,000	—	—	—	—
(ii)	<u>Non-Agricultural Land</u> Location(s) See Annexure 'B' Part-II Survey number(s) See Annexure 'B' Part-II	—	—	—	—	—
	Area (Total measurement in sq. ft.)	4617	3049	—	—	—
	Whether inherited property (Yes or NO)	Both	Yes	—	—	—
	Date of purchase in case of self acquired property	1998	NA	—	—	—
	Cost of Land (in case of self purchase) at the time of purchase	40,000	N.A.	—	—	—
	Any Investment on the land by way of development, construction etc.	—	—	—	—	—
	Approximate Current market value	6,55,000	3,25,000	—	—	—
(iii)	<u>Commercial Buildings</u> (including apartments) Location(s) See Annexure 'B' Part-III Survey number(s) See Annexure 'B' Part-III	—	—	—	—	—
	Built up Area (Total measurement in sq. ft.)	1300	—	—	—	—

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	Whether inherited property (Yes or NO)	NO	—	—	—	
	Date of purchase in case of self acquired property	1997	—	—	—	
	Cost of property (in case of purchase) at the time of purchase	1,70,000	—	—	—	
	Any Investment on the property by way of development, construction etc.	—	—	—	—	
	Approximate Current market value	5.00,000	—	—	—	
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	<i>See Annexure 'B' Part - IV</i> 7786 80% Yes N.A. NA NA 31,00,000	—	—	—	
(v)	Others (such as interest in property)	—	—	—	—	
(vi)	Total of Current Market Value of (i) to (v) above	70,14,000	3,25,000	—	—	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3 Remarks
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank/Institution Amount outstanding Nature of loan	<i>Contingent Liability</i> <i>As Director in Cold Storage - Rs. 41,06,000</i> <i>Retail Outlet - Rs. 9,98,000</i> CBI Masrakh	NIL	—	—	<i>1/3 Share in Cold Storage + 49% in Retail outlet.</i>
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	—	—	

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	Any other liability	NIL	NIL	NIL	NIL	Remarks
	Grand total of liabilities					
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	NIL	NIL	-	-	
	Dues to departments dealing with supply of water	NIL	NIL	-	-	
	Dues to departments dealing with supply of electricity	NIL	NIL	-	-	
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	-	-	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	-	-	
	Income Tax Dues	NIL	NIL	-	-	
	Wealth Tax Dues	NIL	NIL	-	-	
	Service Tax Dues	NIL	NIL	-	-	
	Municipal /Property Tax Dues	NIL	NIL	-	-	
	Sales Tax Dues	NIL	NIL	-	-	
	Any other dues	NIL	NIL	-	-	
	Grand total of all Govt. dues	NIL	NIL	-	-	

(7) Details of profession or occupation:

a. Self.....M.L.A. (4) Director in Company & Retail outlet Co-sharer (4) Agriculture

b. Spouse Housewife / Agriculture.

(8) My educational qualification is as under: B.A. (Bachelor of Arts) from Bihar University Muzaffarpur in the year 1985.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School / College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. KEDAR NATH SINGH
2.	Full postal address	MASRAKH, SARAN. (Pin-841417)
3.	Number and Name of the constituency and state	115- BANIAPUR, BIHAR.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	R. J. D.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

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(c) Total number of Pending cases where the court (s) have taken cognizance		2 (Two)				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate ASUPS 3488 G		2010-11		3,38,000		
(b) Spouse: -		-		-		
(c) Dependents -		-		-		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Remarks
A.	Moveable Asset (Total value)	30,44,225	10,91,648	-	-	
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	2,10,000	-	-	-	Purchase Price of self acquired property only.
(ii)	Approximate Current Market Price of Asset (Total Value)	70,14,000	3,25,000	-	-	Present Value of inherited self acquired property both.
7. Liabilities						
(i)	Government dues (Total)	NIL	NIL	-	-	
(ii)	Loans from Bank, Financial Institutions and others (Total)	51,04,000	NIL	-	-	
8. Highest educational qualification: B.A. (Bachelor of Arts) from Bihar University Muzaffarpur in the year 1985. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

Signature

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Signature
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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

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ANNEXURE - A

ITEM NO - (3) OF THE AFFIDAVIT TO BE FURNISHED BY THE
BY THE CANDIDATE ALONG WITH NOMINATION PAPER

Before the Returning Officer

The followings cases are pending against me in which cognization has been
taken by the court

The details of cases where the court has taken cognizance, Sections of the Act, and description of the offence for which cognizance taken	Name of the court, Case No, and date of order taking cognizance.	Details of Appeal (s)/Application(s) for revision (if any) filed against the above order (s):
(a)	(b)	(C)
302, 307, 324, 120(B), IPC and 3,4,5, explosive substances, Committing murder by hurling bomb.	A.C.J.M., Patna, 339/95 (gardanibagh Secretariats, Patna) 09/10/95, & 26/11/96	-----
323, 324, 341, IPC voluntary causing hurt by dangerous weapons or means and wrongful consignment	M. Shankar S.C.J.M. Chapra, 196/98 (Masrakh P.S.) 18/05/2005	-----

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ANNEXURE - B*Part-I*

ITEM NO - (5 B - i) OF THE AFFIDAVIT TO BE FURNISHED BY THE
BY THE CANDIDATE ALONG WITH NOMINATION PAPER
Before the Returning Officer

Part (i) AGRICULTURAL LAND

Location(s) Survey	Area (total measur ment in Acres)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purchas e) at the time of purchase	Any Invets ments on the land by way of develo pment Constr uction	Approxi mate Current Market value in Lacs
Number								
Location : MASRAKH Plot/survey no 6929, 9057, 6790, 8354, 6539, 6774, 6775, 6726, 8354, 11224, 11683, 6752, 11283, 6779, 5868, 6847, 6849, 7099, 7048, 6079, 7075, 9094, 9053, 6540, 6541, 6542, 6543, 8183, 8184, 8185, 8186, 8187 Khata No- 83,245,430,449,191,1 92, Survey Nos, 7022 to 7029	11.5	1/5th Share	2.3	Inherited	NA	NA	NIL	Rs 14.23 Lacs
Location : MASRAKH Plot/survey no 67.76.6771.6777.6772 .6778.8354.4612.5674 .11652.6743.5715.571 6.6542.6779.6552.655 0.6724.5716.66610.65 51.6839.6789.6780.89 15.9054.9053.6769. 6770	8.64	1/4th Share	2.16	Inherited	NA	NA	NIL	Rs 13.36 Lacs
TOTAL			4.46					27.59

Signature
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Part (ii) NON - AGRICULTURAL LAND

Location(s) Survey Number	Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purchahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approxim ate Current Market value
Location :Turkipanapur (saran) Survey/Plot no 794	2178	1/5th Share	436	Inherited	NA	NA	NIL	Rs 0.62 Lacs
Location :Baniyapur (saran) Survey/Plot no 1187, 1188	1307	1/5th Share	261	Inherited	NA	NA	NIL	Rs 0.37 Lacs
Location :Masrakh (saran) Survey/Plot no 6623	3920	100%	3920	NO	1998	Approx Rs 40000/-	NIL	Rs 5.56 Lacs
TOTAL			4617	Rs in lacs				6.55

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Part (iii) Commercial Buildings

Annexure - 'B' Part - III

(Including apartments Location(s) Survey Number	Built up Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purchahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approxim ate Current Market value
Location : Salempur Chapra Survey/Plot no 285	1300	100%	1300	NO	1997	170000	NIL	Rs 5.00 Lacs
TOTAL			1300	Rs in lacs				5.00

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Part (iv) Residential Buildings*Annexure - 'B' Part-IV*

(Including apartments Location(s) Survey Number	Built up Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purchahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approxim ate Current Market value
Location :Gopewar nagar Chapra Survey/Plot no 735	6804	1/5th Share	1361	Inherited	NA	NA	NIL	Rs 5.00 Lacs
Location :Masrakh Survey/Plot no 7022 to 7029	4356	1/5th Share	871	Inherited	NA	NA	NIL	Rs 2.40 Lacs
Location :Masrakh (saran) Survey/Plot no 6779, 6770, 6771, 5627, 5857, 745, 1160	12960	1/5th Share	2592	Inherited	NA	NA	NIL	Rs 8.00 Lacs
Location :Masrakh (saran) Survey/Plot no 5717	4356	1/5th Share	871	Inherited	NA	NA	NIL	Rs 4.00 Lacs
Location :Mainpura (patel nagar, patna) Survey/Plot no 1342	10454	1/5th Share	2091	Inherited	NA	NA	NIL	Rs 11.60 Lacs
TOTAL			7786	Rs in lacs				31

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Annexure B3

ANNEXURE - B3 (IN name of SPOUSE)

ITEM NO - (5 B - I) OF THE AFFIDAVIT TO BE FURNISHED BY THE
BY THE CANDIDATE ALONG WITH NOMINATION PAPER
Before the Returning Officer

Part (ii) NON -AGRICULTURAL LAND

Location(s) Survey Number	Area (total measurm ent in Sq ft)	Extent of Owners hip	Approx Shares	Whether inherited property (yes or NO)	Date of Purchase in case of self aquired property	Cost of Land (in case of purchahse) at the time of purchase	Any Invest ments on the land by way of develop ment Constru ction etc.	Approxim ate Current Market value <i>Rs in Lacs</i>
Location :Masrakh (Saran) Survey/Plot no 5458	12196	1/4th Share	3049	Gifted	NA	NA	NIL	Rs 2.25 Lacs
Location :kauriya Siwan Survey/Plot no 273,274,275	19166	1/4th Share	4792	Gifted	NA	NA	NIL	Rs 1.00 Lacs
TOTAL			3049				Rs in lacs	3.25

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